

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 722 OF 2005

RENUKA BAI @ RINKU @ RATAN & ANR

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report )

Date: 06/10/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant(s)

Mr.Prem Kishan Sharma, Adv.

Mr.Nitesh Kumar, Adv.

For Ms. Aparna Bhat,Adv.

For Respondent(s)

Mr.Shekar Naphade, Sr.Adv.

For Mr. Ravindra Keshavrao Adsure,Adv.

UPON hearing counsel the Court made the following

O R D E R

List this matter on Tuesday, the 25th October, 2005.

(G.V.Ramana)

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Court Master

Court Mast

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